

a whole, not being possible, the only alternative left was to wind it up. However, keeping in view the employment of large number of workers, the Bench felt that attempts to revive at least some of the units of the company by their sale through public tenders be made. BIFR has accordingly directed ICICI to prepare and submit the proposed tender papers for sale of the units of Metal Box.

Income-tax return filed by Chairman Indian Express Group

2671. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 1094 given in the Rajya Sabha on the 2nd March, 1989 and state:

(a) whether the Chairman, Indian Express Group has filed the Income-Tax Returns in pursuance of the notice issued under Section 139(2) of the Income-Tax Act for the year 1988-89;

(b) whether the same has been assessed by the Income-Tax authorities; and

(c) if so, what are the details thereof and the penalty, if any, imposed?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir on 23.8.1990.

(b) No, Sir.

(c) In view of (b) above, does not arise.

Revival of Sick Industries by BIFR

2672 SHRI VITHALBHAI M. PATEL: Will the Minister of FINANCE be pleased to state:

(a) how many sick industries have been revived by the Board for Industrial and Financial Reconstruction (BIFR) and how many industries were directed by it to be closed down during the last three years; and

(b) the total expenditure incurred by Government on BIFR during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) As on 31.3.1990, Board for Industrial and Financial Reconstruction (BIFR) has accorded approval in 99 cases to make companies' net-worth positive on its own within a reasonable time, and has sanctioned revival/rehabilitation schemes for another 89 units. BIFR has recommended 55 units for winding up and has ordered the sale of 1 unit.

(b) The total expenditure incurred on BIFR upto 31-3-1990 is Rs. 4,18,51,050/-.

Comprehensive review of the Banking System in the Country

2673. SHRI KRISHNA KUMAR BIRLA: Will the Minister of FINANCE be pleased to state:

(a) whether any comprehensive review of the working of the banking system in the country has been made in regard to the (i) progress in the opening of new branches of the nationalised banks in rural and urban areas to provide better and efficient banking service (ii) banks lending to the priority sector including agriculture, road transport, small scale sector and self-employment etc. and (iii) adequacy or otherwise of the measures taken so far to check banking frauds;

(b) if so when and by which authority such a review was made;

(c) what are the salient features of the findings/suggestions of the reviewing authority; and

(d) what steps are being contemplated by the Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d) The working of the banking system in the